

(b) if so, the details thereof ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) and (b). Investigations conducted so far indicate that the two alleged assassins of the First Secretary in the Kuwaiti Embassy crossed over to Pakistan in June 1982. Further investigations are continuing.

Proposal to Amend Police Act 1861

517. SHRI V. SOBHANADREESWARA RAO : Will the Minister of HOME AFFAIRS be pleased to state whether Government propose to amend Police Act of 1861 as recommended by the National Police Commission ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : The National Police Commission which was set up to make recommendations for improving the Police administration in the country formulated a draft Police bill incorporating the provisions to reorient the police duties, powers etc. of the police forces. The details of the draft Police Bill are given in the Eighth report of the Commission. Copies of the reports of the Commission have been placed on the table of the House on 30.3.83. Copies of the reports have been sent to the State Govts. for taking appropriate action. The State Govts. have been requested to convey their views on the draft Police Bill.

[*Translation*]

Filthy Conditions in Danapur Cantonment Area

518. SHRI VIJOY KUMAR YADAV :
SHRI ABDUL HANNAN
ANSARI :

Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that he has received complaints regarding filthy conditions prevailing in Danapur cantonment area and also about pitiable conditions of roads there ;

(b) if so, the details thereof ; and

(c) the action taken by Government to remove these complaints ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) to (c). Complaints have been received from time to time from Public including Hon'ble Members of Parliament Roads in Danapur Cantt. were heavily damaged during the flood in 1975-76. Special grants-in-aid of Rs. 7.13 lacs were released in 1980 for repair of the roads. The following ordinary grants-in-aid have been released during the last three years.

1982-83	—	Rs. 8,95,000.
1983-84	—	Rs. 6,56,000.
1984-85	—	Rs. 16,97,000.

In addition, a special grant-in-aid of Rs. 3.74 lacs was released in 1982-83 for sanitation works. At present no proposal from the Cantonment Board for release of funds as grant-in-aid/special grant-in-aid, is pending either with the Central Command or the Government.

[*English*]

Growth Rate in Electronics Sector

519. SHRI R. P. DAS : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the highest growth rate was achieved by consumer electronics sector while the lowest was registered in the case of aerospace and defence during 1984-85 ; and

(b) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) and (b). Growth in the Defence and Aerospace Sector depends on orders placed by Defence and other Ministries. The growth in this sector during 1984 was 18.3%. The higher growth rate in the area of consumer electronics is on accounts of the wide coverage of network of television transmitters, steps taken by Government in respect of industrial and fiscal policies, rationalisation of these policies, and continued interaction with the Industries.